



online

16.08.2021

Shri Mohit Kumar Gupta

**Sub. Order under Section 7 of the Right to Information Act, 2005.**

You had submitted your RTI application dated 17.07.2021 received by us on 17.07.2021 seeking information under the Right to Information Act, 2005.

I had examined your RTI application and the reply is given below:-

- 2 In reply of point no.2, it is informed that no such data is maintained on the line as asked by you.
- 3 In reply of point no. 3, it is informed that the detail as asked by you is enclosed as Annexure "A".
- 4 In reply of point no. 4, it is informed that query is not clear.

Years	Paper	No of Candidate Appeared
May-2018	6A	140
	6B	678
	6C	1190
	6D	446
	6E	214
	6F	10
Nov.2018	6A	639
	6B	1524
	6C	4629
	6D	1378
	6E	483
	6F	30
MAY-2019	6A	1837
	6B	1683
	6C	10654
	6D	4811
	6E	593
	6F	22
November-2019	6A	4216
	6B	1968
	6C	11911
	6D	11090
	6E	669
	6F	28
November-2020	6D	12184
	6F	25
	6A	7190
	6C	6284
	6E	666
	6B	1636
January 2021	6A	5165
	6B	957
	6C	3210
	6D	9317
	6E	342
	6F	20